

**Outstanding sportspersons in penury**

1433. SHRI RAM KUMAR KASHYAP: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government is aware that many of our outstanding sportspersons of yesteryears are living in penurious circumstances;
- (b) if so, the details thereof;
- (c) the details of initiatives taken to alleviate the financial condition of such sportspersons of yesteryears who have won medal or participated in National/International events/championships;
- (d) whether there is any proposal to give pension facility to such outstanding sportspersons and their family;
- (e) if not, the reasons therefor; and
- (f) the details of steps taken to promote sports in rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) It has come to the knowledge of the Government from time to time that sportspersons of yesteryears are living in indigent circumstances or are in requirement of assistance for medical treatment.

(b) and (c) Details of sportspersons, whose indigent circumstances came to knowledge of the Government and who have been given financial assistance from Pandit Deendayal Upadhyay National Welfare Fund for sportspersons since 2009-10, are given in the Statement (*See* below).

(d) and (e) The Ministry is implementing another scheme titled 'Scheme of Pension to Meritorious Sportspersons' under which life time monthly pension is given to those sportspersons who have won Gold, Silver and Bronze in Olympic Games, Commonwealth Games, Asian Games and World Cups/World Championships (in Olympic and Asian Games disciplines) and Paralympics Games, after they attain the age of 30 years or retire from active sports, whichever is later.

(f) Sports being a State subject, promotion and development of Sports in the country is primarily the responsibility of the State Government. In order to complement/supplement the efforts of the State Governments in this regard, the Ministry of Youth

Affairs and Sports has been implementing various schemes for promotion of sports in the entire country, including rural areas, through creation/development of sports infrastructure and conduct of annual sports competitions.

The “Khelo India – National Programme for Development of Sports” Scheme has twelve verticals and aims to achieving the twin objectives, of the National Sports Policy, 2001, of mass participation and promotion of excellence in sports and strengthen the entire sports ecosystem. The Scheme *inter alia* provides for holding of annual rural and indigenous/tribal games, national level competitions and aims at disseminating information to present generation about these games and also encourage children and youth to take up these games in a major way, paving way for their future mainstreaming.

**Statement**

*Details of Sportspersons/Organizations given lump sum ex-gratia assistance*

| Year    | Sl. No. | Name of Sportsperson/<br>Organization  | Financial assistance<br>for      | Amount paid |
|---------|---------|--|----------------------------------|-------------|
| 1       | 2       | 3  | 4                                | 5           |
| 2009-10 | 1.      | Smt. Jyotsna Bose w/o Late Nirmal Kumar Bose   | Ameliorating financial condition | ₹ 1,00,000  |
|         | 2.      | Ms. Barbara J. Francis, Ex-Hockey Player   | Medical treatment                | ₹ 1,50,000  |
|         | 3.      | Mrs. Sulinder Kour, w/o late Makhan Singh, Athletics (Gold medallist 1964 Asian Games)                   | Ameliorating financial condition | ₹3,00,000   |
|         | 4.      | Ms. Sophia Rehman w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals        | Ameliorating financial condition | ₹ 1,50,000  |
|         | 5.      | Mrs. Alphoncia Thangaraj w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals | Ameliorating financial condition | ₹ 1,50,000  |
|         | 6.      | Mrs. Bobby Kittyw/o ex-  | Ameliorating financial           | ₹ 1,50,000  |

| 1       | 2   | 3   | 4                                  | 5          |
|---------|-----|---|------------------------------------|------------|
|         |     | footballer who took part in 1956 Olympics when India reached semi-finals                          | condition                          |            |
|         | 7.  | Mrs. Nanjamma M. w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals  | Ameliorating financial condition   | ₹ 1,50,000 |
|         | 8.  | Mrs. Khajabi w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals      | Ameliorating financial condition   | ₹ 1,50,000 |
|         | 9.  | Mrs. Lyra D'souza w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals | Ameliorating financial condition.  | ₹ 1,50,000 |
|         | 10. | Shri J. Sreedharan, Boxing Coach  | medical treatment                  | ₹3,00,000  |
|         | 11. | Subroto Mukerjee Sports Education Society   | For conduct of football tournament | ₹20,00,000 |
| 2010-11 | 12. | Shri Prabir Sarkar, physically handicapped sportsperson   | procurement of artificial limb     | ₹ 1,50,000 |
|         | 13. | Shri M. Bharathan ex-footballer (67 years old)  | Ameliorating financial condition   | ₹ 1,00,000 |
|         | 14. | Shri Hiralal Shaw ex-wrestler   | Ameliorating financial condition   | ₹ 2,00,000 |
|         | 15. | Shri Nasir Ali Syed ex-chess player   | Ameliorating financial condition   | ₹ 1,50,000 |
|         | 16. | Ms. Saly George ex-volleyball player  | Ameliorating financial condition   | ₹ 2,50,000 |

| 1       | 2   | 3  | 4                                     | 5          |
|---------|-----|--|---------------------------------------|------------|
|         | 17. | Shri Ajit Singh Pole vault player  | medical treatment                     | ₹ 3,00,000 |
|         | 18. | Shri S.K. Pathania ex-athletics player   | medical treatment                     | ₹ 1,00,000 |
|         | 19. | Shri Ranjeet Khashaba Jadhav, son of Late Shri K.D. Jadhav, ex-Olympian who won bronze medal for India in 1952 Helsinki Olympics | Ameliorating financial condition      | ₹ 3,82,000 |
|         | 20. | Ms. Padma Chorol Sportswoman, Jammu & Kashmir  | Ameliorating financial condition      | ₹ 70,000   |
|         | 21. | Smt. Sunanda K. Mangave w/o of late Shri K. D. Mangave, wrestler who secured 4th position at 1952 Helsinki Olympics              | Ameliorating financial condition      | ₹ 2,00,000 |
|         | 22. | Durand Football Tournament Society   | For conducting of football tournament | ₹20,00,000 |
|         | 23. | Shri Joby Mathew, Handicapped arm wrestler (under discretionary clause)  | Ameliorating financial condition      | ₹ 2,00,000 |
| 2011-12 | 24. | Ms. Arunima Sinha, anational level player, who met with an accident on 13th April 2011 and her left leg amputated                | For medical treatment                 | ₹ 2,08,714 |
|         | 25. | Shri P. K. Banerjee, Member, Indian football team participated in 1960 Rome Olympics   | Ex-gratia financial assistance        | ₹ 1,50,000 |
|         | 26. | Shri Tulsidas Balaram, Member, Indian football team participated in 1960 Rome Olympics   | Ex-gratia financial assistance        | ₹ 1,50,000 |

| 1 | 2   | 3  | 4                                 | 5          |
|---|-----|--|-----------------------------------|------------|
|   | 27. | Shri S. Narayanan, Member,<br>Indian football team<br>participated in 1960 Rome<br>Olympics        | Ex-gratia financial<br>assistance | ₹ 1,50,000 |
|   | 28. | Shri O. Chandrashekhar,<br>Member, Indian football<br>team participated in 1960<br>Rome Olympics   | Ex-gratia financial<br>assistance | ₹ 1,50,000 |
|   | 29. | Shri Fortunata A. Franco,<br>Member, Indian football<br>team participated in 1960<br>Rome Olympics | Ex-gratia financial<br>assistance | ₹ 1,50,000 |
|   | 30. | Shri Chunni Goswami,<br>Member, Indian football<br>team participated in 1960<br>Rome Olympics      | Ex-gratia financial<br>assistance | ₹ 1,50,000 |
|   | 31. | Shri S.S. Hakim, Member,<br>Indian football team<br>participated in 1960 Rome<br>Olympics          | Ex-gratia financial<br>assistance | ₹ 1,50,000 |
|   | 32. | Shri S.S.H. Hamid, Member,<br>Indian football team<br>participated in 1960 Rome<br>Olympics        | Ex-gratia financial<br>assistance | ₹ 1,50,000 |
|   | 33. | Shri Arun Lal Ghosh,<br>Member, Indian football<br>team participated in 1960<br>Rome Olympics      | Ex-gratia financial<br>assistance | ₹ 1,50,000 |
|   | 34. | Shri Simon Sunder Raj,<br>Member, Indian football<br>team participated in 1960<br>Rome Olympics    | Ex-gratia financial<br>assistance | ₹ 1,50,000 |

| 1       | 2   | 3  | 4                                | 5          |
|---------|-----|--|----------------------------------|------------|
|         | 35. | Smt. Alphoncia Raj w/o Shri P. Thanga Raj, Member, Indian football team participated in 1960 Rome Olympics     | Ex-gratia financial assistance   | ₹ 1,50,000 |
|         | 36. | Smt. Kannan Kamalabai w/o Late Shri D. Kannan, Member, Indian football team participated in 1960 Rome Olympics | Ex-gratia financial assistance   | ₹ 1,50,000 |
|         | 37. | Smt. D. Devdas w/o Late Devdas, Member, Indian football team participated in 1960 Rome Olympics                | Ex-gratia financial assistance   | ₹ 1,50,000 |
|         | 38. | Smt. Barbara J. Francis Ex-Hockey Player   | Medical treatment                | ₹ 2,00,000 |
|         | 39. | Shri Kaushalender Singh, Physically handicapped  | Ameliorating financial condition | ₹ 2,00,000 |
|         | 40. | Joginder Singh Bedi, physically handicapped  | Ameliorating financial condition | ₹ 2,00,000 |
|         | 41. | Smt. Farzana Khan, former Football player  | Ameliorating financial condition | ₹ 5,00,000 |
|         | 42. | Shri Desh Prem Azad, coach of cricketer Kapil Dev  | Medical treatment                | ₹ 3,44,703 |
| 2012-13 | 43. | Shri Yuvraj Singh, Cricketer   | Medical treatment                | ₹ 5,00,000 |
|         | 44. | Ms. Nisha Rani Dutta, Archery  | Ameliorating financial condition | ₹ 5,00,000 |
|         | 45. | Shri Virender Bhatnagar, Cricket Coach (SAI)   | Medical treatment                | ₹ 5,00,000 |
| 2013-14 | 46. | Ms. Barbara J. Francies, Ex-Hockey Player  | Medical Treatment                | ₹ 50,000   |

| 1       | 2   | 3   | 4                                | 5          |
|---------|-----|---|----------------------------------|------------|
|         | 47. | Ms. Shanthi Sondarajan, Athlete   | For Diploma Course               | ₹ 60,500   |
|         | 48. | Family of Ms. Ruma Chattopadhyay, Cycling Coach who died in road accident | Financial Assistance to Family   | ₹ 500,000  |
|         | 49. | Ms. Sulinder Kaur w/o Late Shri Makhan Singh, Athlete                     | Ameliorating financial condition | ₹ 2,00,000 |
| 2014-15 | 50. | Ms. Muniya, Kabaddi Player  | Medical Treatment                | ₹ 2,00,000 |
|         | 51. | Ms. Barbara J. Frances, Former Hockey Player                              | Medical Treatment                | ₹ 50,000   |
|         | 52. | Sh. Charanjit Singh, Hockey Player  | Ameliorating financial condition | ₹ 5,00,000 |
|         | 53. | Sh. Gurbax Singh, Hockey Player   | Ameliorating financial condition | ₹ 5,00,000 |
|         | 54. | Sh. Darshan Singh, Hockey Player  | Ameliorating financial condition | ₹ 5,00,000 |
|         | 55. | Sh. Harbinder Singh, Hockey Player  | Ameliorating financial condition | ₹ 5,00,000 |
|         | 56. | Sh. Balbir Singh, Hockey Player   | Ameliorating financial condition | ₹ 5,00,000 |
|         | 57. | Sh. Haripal Kaushik, Hockey Player  | Ameliorating financial condition | ₹ 5,00,000 |
|         | 58. | Sh. Ali Sayeed, Hockey Player   | Ameliorating financial condition | ₹ 5,00,000 |
|         | 59. | Smt. Shanti S. Laxman, w/o Late Shankar Laxman, Hockey Player             | Ameliorating financial condition | ₹ 5,00,000 |
|         | 60. | Smt. Charanjit Kaur, w/o Late Prithpal Singh, Hockey Player               | Ameliorating financial condition | ₹ 5,00,000 |

| 1       | 2   | 3   | 4                                | 5           |
|---------|-----|---|----------------------------------|-------------|
|         | 61. | Smt. Surinder Kaur, w/o Late Jagjit Singh, Hockey Player    | Ameliorating financial condition | ₹ 5,00,000  |
|         | 62. | Smt. Shanti Mary, w/o Late Shri V. J. Peter, Hockey Player  | Ameliorating financial condition | ₹ 5,00,000  |
|         | 63. | Smt. Bhupinder Kaur, w/o Late Joginder Singh, Hockey Player | Ameliorating financial condition | ₹ 5,00,000  |
|         | 64. | Sh. S.A. Salam, Former Football Player                      | Medical Treatment                | ₹ 5,00,000  |
|         | 65. | Ms. Barbara J. Frances, Former Hockey Player                | Medical Treatment                | ₹ 50,000    |
|         | 66. | Sh. Shamrao Pawar, Gymnastic Player                         | Medical Treatment                | ₹ 2,00,000  |
| 2015-16 | 67. | Sh. Kabyanil Taukdar, Rubic Cube Player                     | Ameliorating financial condition | ₹ 3,00,000  |
|         | 68. | Ms. Vibha Patil, w/o Late Bandhu Patil, Hockey Player       | Ameliorating financial condition | ₹ 5,00,000  |
|         | 69. | Shri Dipankar Borah, Karate Player                          | Medical Treatment                | ₹ 2,00,000  |
|         | 70. | Ms. Khirada Saikia Kalita, Athlete                          | Ameliorating financial condition | ₹ 2,00,000  |
| 2016-17 | 71. | Shri Mohd. Shahid, Former Hockey Player                     | Medical Treatment                | ₹ 10,00,000 |
|         | 72. | Shri Bir Bahadur Singh, Former Footballer                   | Ameliorating financial condition | ₹ 2,00,000  |
|         | 73. | Ms Preeti Beniwal, Boxer                                    | For Medical Treatment            | ₹ 85,000    |
| 2017-18 | 74. | Shri Mohammad Habib, former footballer                      | Medical Treatment                | ₹ 5,00,000  |
|         | 75. | Shri N. K. Mishra, former volleyball player                 | Ameliorating financial condition | ₹ 5,00,000  |



| 1 | 2   | 3   | 4                                | 5          |
|---|-----|---|----------------------------------|------------|
|   | 76. | Shri Kaur Singh, Former Boxer                               | Ameliorating financial condition | ₹ 5,00,000 |
|   | 77. | Family of Late Ms Nitisha Negi, footballer                  | Financial assistance to family   | ₹ 5,00,000 |
|   | 78. | Ms Gohela Boro, Archer                                      | Medical Treatment                | ₹ 3,37,500 |
|   | 79. | Family of Late Master Praveen, hockey trainee at STC Bhopal | Financial assistance to family   | ₹ 2,00,000 |

#### **Sanction of synthetic track in Warangal**

1434. SHRI DHARMAPURI SRINIVAS: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the Sports Authority of Telangana State (SATS) has requested the Ministry for sanction of a synthetic track in Warangal, if so, the details thereof;

(b) whether Government has also sought for release of funds for pending proposals sent by the State, if so, the details thereof;

(c) the number of proposals sent by Government of Telangana and the proposals that are pending till now; and

(d) the measures being taken by the Ministry for early release of pending proposals along with sanctioning of synthetic track in Warangal?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) Yes, Sir. Sports Authority of Telangana State has submitted the proposal for laying of Synthetic Athletic Track at Warangal City, Telangana at an estimated cost of ₹7.00 crore. Administrative approval has been accorded to the proposal for a total amount of ₹7.00 crore with ₹3.00 crore to be released as first instalment. Sanction orders for the same will be issued subject to obtaining financial concurrence for the same.

(b) to (d) The Government of Telangana has submitted four proposals under the Khelo India Scheme which are listed in the Statement (*See below*). Information relating